

12. Daily Cash Allowance for Standalone Private Car OD

UIN: IRDAN123RP0002V01201920/A0004V01201920

In consideration of payment of additional premium, the company will pay a fixed allowance of Rs.500/- per or Rs.1000/- per day as per the option exercised by insured, during the period of non-availability of insured vehicle due to partial loss claim(s). Maximum eligible number of days specified for each option is for one claim and is also the overall limit for the total policy period.

Eligible number of days for this benefit will be the number of days calculated from the date of entrustment of vehicle to repairer for repairs to the date of delivery of repaired vehicle or the maximum eligibility period as per option exercised by the insured whichever is lower.

Consideration of this benefit is subject to subsistence of a valid claim under the policy and will be subject to one day time excess for each and every claim.

Subject otherwise to the terms, exceptions, conditions and limitations of the policy.